

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
UNAKOTI JUDICIAL DISTRICT : KAILASHAHAR

No.F.10(128)-DJ/U/96-97/10690 - 715

Dated, November 16th, 2017

Subject :- Compliance of the Direction of the Hon'ble Supreme Court of India in Transfer Petition (C) No. 1912 of 2014 in Krishna Veni Nagam Vs. Harish Nagam -reg.

NOTIFICATION

In pursuance of the letter of the Hon'ble High Court vide No. F.4(37)-HC/2017/16619-25, dated 18-09-2017, the following senior most ministerial staff are hereby designated as "Officers/Managers" under the Judgeship of Unakoti Judicial District to make general awareness of the litigants so that the litigants can access the e-mail ids for making correspondences relating to their cases :-

Sl. No.	Name of the senior most staff	e-Mail Ids.	Telephone No.
1	Sr. Sheristadar, District & Sessions Judge's Court, Unakoti Judicial District, Kailashahar	dj.unakoti-tr@indiancourts.nic.in	9485015657
2	Sr. Sheristadar, Addl. District & Sessions Judge, Kamalpur, Unakoti Judicial District	adj.kamalpur-tr@indiancourts.nic.in	9436530710
3	Head Clerk, Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.)'s court, Unakoti District Judicial District, Kailashahar	cjm.unakoti-tr@indiancourts.nic.in	9436906568
4	Sheristadar, Sub-Divisional Judicial Magistrate-cum-Civil Judge(Jr.Div.)'s court, Gandacherra, Unakoti Judicial District	sdjm.gandacherra-tr@indiancourts.nic.in	9436997300
5	Sheristadar, Sub-Divisional Judicial Magistrate-cum-Civil Judge(Jr.Div.)'s court, Longtharai-Valley, Unakoti Judicial District	sdjm.ltv-tr@indiancourts.nic.in	7628096941

The "Officers/Managers" so designated shall be accessible on the notified Phone number during the office hours on every working days.

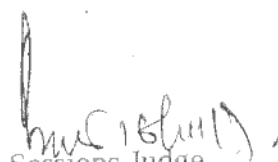
The designated "Officers/Managers" are to strictly maintain / observe the following guidelines :-

- (1) The users i.e. Designated Officers/Managers are to keep the credentials relating to the user-ids (login ids) allotted to them and the correlated passwords a secret.
- (2) The Users are to change the password of their user-ids at least once in every three months.
- (3) The Users shall not open any attachment unless the same has come from a known source.
- (4) The Users may install the personal firewall software, if possible, to secure their machines and e-mail traffic.
- (5) The Users are to check the mail on daily basis and whenever any relevant mail is received from a litigant in connection with his/her case, the same shall be placed before the authority so as to enable prompt reply of the queries made therein.

Sd/-
(A. K. Nath)
District & Sessions Judge,
Unakoti Judicial District,
Kailashahar

Copy to:-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala
2. The Dy. Registrar(Judicial)-cum-CPC, Hon'ble High Court of Tripura, Agartala
3. The Addl. District & Sessions Judge, Kamalpur / Kailashahar, Unakoti Judicial District
4. The Secretary, Bar Association, Kailashahar / Kamalpur / Gandacherra / Longtharai-Valley, under the Unakoti Judicial District. **They are requested to inform all the lawyers of their respective Bars for general awareness of the litigants so that they can access the aforesaid e-mail ids for making correspondences relating to their cases.**
5. The Civil Judge(Sr.Div.) & Asst. Sessions Judge, Kailashahar, Unakoti Judicial District
6. The Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.), Unakoti Judicial District, Kailashahar
7. The Sub-Divisional Judicial Magistrate-cum-Civil Judge(Jr.Div.), Kamalpur / Gandacherra / Longtharai-Valley, Unakoti Judicial District
8. The Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Kailashahar / Kamalpur, Unakoti Judicial District
9. The Judicial Magistrate 1st Class-cum-Civil Judge(Jr.Div.), Court No. 1 & 2, Kailashahar, Unakoti Judicial District
10. The Private Secretary to the District & Sessions Judge, Unakoti Judicial District, Kailashahar
11. The Sr. Sheristadar, Court of the District & Sessions Judge, Unakoti Judicial District, Kailashahar
12. The Sr. Sheristadar, Court of the Addl. District & Sessions Judge, Kamalpur, Unakoti Judicial District
13. The Head Clerk, court of the Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.), Unakoti Judicial District, Kailashahar
14. The Head Clerk, court of the Sub-Divisional Judicial Magistrate-cum-Civil Judge(Jr.Div.), Gandacherra / Longtharai-Valley, Unakoti Judicial District
- ✓ 15. The System Officer, under High Court of Tripura e-courts services, posted in the office of the District & Sessions Judge, Unakoti Judicial District, Kailashahar. **He is directed to upload this Notification in the official website.**
16. Notice Board
17. Order Book


District & Sessions Judge,
Unakoti Judicial District,
Kailashahar